NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (CAA) No.01/Chd/Pb./2017 (2nd Motion)

In the matter of scheme of amalgamations

BETWEEN

M/s Taj Travels Private Limited.

...Petitioner/Transferor Company No.1

M/s Shan e Punjab Travels Pvt. Ltd.

...Petitioner/Transferor Company No.2

AND

M/S Metro Eco Green Resorts Ltd.

....Petitioner/Transferee Company.

Present:

Mr.Anil Kumar Aggarwal, Advocate for petitioners-

companies.

Ms.Amarpreet Kaur, Senior Technical Assistant for Official Liquidator, Chandigarh and Regional Director,

Delhi.

On request, the matter is adjourned to 07.08.2017.

(Justice R.P.Nagrath) Member (Judicial)

Sd/-

July 26, 2017.